

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


(26)

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL


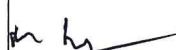
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.07.2018 AT 10.30 AM



TRANSFER PETITION NO.	TP (PB)/81/388B/HDB/2017
COMPANY PETITION/APPLICATION NO.	CA No. 132 of 2017 in CP No. 03/2014
NAME OF THE COMPANY	Deccan Holdings Limited
NAME OF THE PETITIONER(S)	SFIO
NAME OF THE RESPONDENT(S)	Deccan Holdings Limited & Others
UNDER SECTION	388B

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.S. Jm Mar Reddy (for Petitioner)	Advocate	9160001455	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVA S. Ram Prasad	Advocate M.R. 19	9440234074	
Vishal varsi Reddy	Advocate M.R. 30		

Cp. Bluepesh
 o/o. R. Raghunandan Rao – Advocate – 99666 22805 – 
 Sandeep Mukhopadhyay Advocate for R.41 9601671838 

ORDER

Counsel for Petitioner /UOI is present. Counsel for Respondents are also present. List the matter for hearing on 19.07.2018.

Member (J)

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